National Company Law Tribunal Allahabad Bench Allahabad

CP No. 9(ND)/2014 TP39/397-398/ALL/16/CLB

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.08.2016.

NAME OF THE COMPANY: M/s Shaifali Papers Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

Sl. No. Name Designation Representation Signature

1.

2.

Order dated 16.08.2016

C.P. No. 9 (ND)/2014 M/s Shaifali Papers Pvt Ltd & Ors.

Both parties are absent. Earlier proceedings on record would show that parties were reporting that negotiations for settlement are going on. But after November,2015 no progress seems to have been reported to the CLB.

Let the matter be listed on 08.09.2016 for final hearing if the compromise is not materialised.

SH.VSR AVADHANI (Judicial Member)

Dated 16.08.2016